

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3025  
ANSWERED ON:19.08.2011  
INAPPROPRIATE MEDICINES TO CGHS BENEFICIARIES  
Jaiswal Shri Gorakh Prasad

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether substitute allopathic medicines or two/three inappropriate substitutes, in place of medicines prescribed by the Specialists/Doctors of Government hospitals, are being issued to beneficiaries by Central Government Health Scheme (CGHS) dispensaries especially in Delhi;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the remedial steps taken by the Government in this regard?

**Answer**

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRIGHULAM NABI AZAD)

- (a) As a matter of policy, on prescription of specialists, CGHS dispensaries are required to supply to beneficiaries the prescribed medicines or the medicines of the same formulation and therapeutic value available with them. If such medicines are not available in the stock, then these are indented for procurement from the Authorised local Chemists or through the Medical Stores Depot.
- (b) & (c) In view of (a) above, question does not arise.